



\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

%

*Reserved on: 6<sup>th</sup> September, 2012*  
*Date of Decision: 20<sup>th</sup> November, 2012*

+ **ITA 417/2003**  
 + **ITA 18/2004**  
 + **ITA 722/2007**  
 + **ITA 770/2011**  
 + **ITA 1050/2011**  
 + **ITA 1051/2011**

COMMISSIONER OF INCOME TAX

.....Appellant

Through: Mr. Abhishek Maratha, Sr. Standing  
 Counsel with Ms. Anshul Sharma,  
 Advocate.  
 Mr. Kamal Sawhney, Sr. Standing  
 Counsel.

Versus

MEHTA CHARITABLE PRAJNALAY TRUST

.....Respondent

Through: Mr. Ajay Vohra with Ms. Kavita Jha  
 and Mr. Somnath Shukla, Advocates.

**CORAM:**

**MR. JUSTICE S. RAVINDRA BHAT**  
**MR. JUSTICE R.V. EASWAR**

**R.V. EASWAR, J.:**

For detailed order see ITA No.309/2003.

**(R.V. EASWAR)**  
**JUDGE**

**(S. RAVINDRA BHAT)**  
**JUDGE**

**NOVEMBER 20, 2012**

hs/vld